

DIVISION BENCH  
COURT - I

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/131(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>ARCL ORGANICS LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL</b>
UNDER SECTION	<b>SEC. 230-232, SEC 234</b>

**Appearances (via video conferencing/physically)**

Mr.D.N.Sharma,Adv. ] For the petitioner  
Mr.Abhishek Jain, Adv. ]

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **12/08/2024**.

Satyajit Roy  
(Court Officer )